## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## **UNSTARRED QUESTION NO.775**

TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2018

## AGREEMENT WITH ISRAEL

## 775. DR. C. GOPALAKRISHNAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has made and then suddenly cancelled a deal with the Government of Israel to purchase spy cannon-fired missile; and
- (b) if so, the details thereof and the reasons therefor?

<u>A N S W E R</u>
MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
रारायमं ी (डा. स्भाष भामरे)

(a) & (b): The Defence Acquisition Council (DAC) had accorded Acceptance of Necessity (AoN) on 19.6.2009 for procurement of 321 Launchers, 8356 Missiles and 15 Simulators of 3<sup>rd</sup> Generation Anti-Tank Guided Missile (ATGM) system under 'BUY & MAKE' category with Transfer of Technology (ToT) to M/s Bharat Dynamics Limited (BDL). The Request for Proposal (RFP) was issued on 1.4.2010 and the case progressed as per provisions of the Defence Procurement Procedure. However, on account of indigenous development of 3<sup>rd</sup> Generation Man-Portable Anti-Tank Guided Missile (MPATGM) system by Defence Research & Development Organization (DRDO), it was, inter alia, decided that there is no need to acquire ToT with the ATGM system. Accordingly, the RFP was retracted on 20<sup>th</sup> December, 2017.

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